

r>**Title:** Reported the messages received from Rajya Sabha that Rajya Sabha had no recommendations to make to Lok Sabha in regard to the Finance (No.2) Bill, 1998 passed by Lok Sabha on `7 July, 1998; Rajya Sabha concurred in the recommendation of Lok Sabha to nominate members to associate with the Committee on Public Accounts of Lok Sabha for the term ending on 30th April, 1999 and also communicated the names of Shri Mohd. Salim, Shri K.R. Malkani, Shri Satishchandra Sitaram Pradhan, Shri J. Chitharanjan, Shri Jayant Kumar Malhoutra, Shri Vayalar Ravi, Shri K. Rahman Khan; Rajya Sabha concurred in the recommendation of Lok Sabha to nominate members to associate with the Committee on Public Undertakings of Lok Sabha for the term ending on the 30th April, 1999 and also communicated the names of Dr. Gopalrao Vithalrao Patil, Shri Ranjan Prasad Yadav, Shri Gopalsinh G. Solanki, Shri H. Hanumanthappa, Shri Jitendra Prasad, Shri Jibon Roy and Shri Yerra Narayanaswamy.

12.03 hrs.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance (No.2) Bill, 1998 which was passed by the Lok Sabha at its sitting held on the 17th July, 1998 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :-

(i) `I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 16th July, 1998 adopted the following motion in regard to the Committee on Public Accounts :-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April, 1999 and do proceed to elect in such manner as the Chairman may direct seven Members from among the Members of the House to serve on the said Committee."

(2) I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee :-

1. Shri Md. Salim
2. Shri K.R. Malkani
3. Shri Satishchandra Sitaram Pradhan
4. Shri J. Chitharanjan
5. Shri Jayant Kumar Malhoutra
6. Shri Vayalar Ravi
7. Shri K. Rahman Khan'

(ii) `I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 16th July, 1998 adopted the following motion in regard to the Committee on Public Undertakings :-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for

the term ending on the 30th April, 1999 and do proceed to elect in such manner as the Chairman may direct seven Members from among the Members of the House to serve on the said Committee."

(2) I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee :-

1. Dr. Gopalrao Vithalrao Patil

2. Shri Ranjan Prasad Yadav

3. Shri Gopalsinh G. Solanki

4. Shri H. Hanumanthappa

5. Shri Jitendra Prasada

6. Shri Jibon Roy

7. Shri Yerra Narayanaswamy'

14.07 hrs

12.04 hrs.

वित्त संबंधी स्थायी समिति

पांचवां,छठा,सातवां,आठवां और नौवां प्रतिवेदन तथा कार्यवाही सारांश

श्री पृथ्वीराज दा. चव्हाण (कराड़) : अध्यक्ष महोदय, मैं वित्त संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदन और कार्यवाही सारांश (हिन्दी तथा अंग्रेज़ी संस्करण) प्रस्तुत करता हूँ:-

( ) योजना और कार्यक्रम कार्यान्वयन मंत्रालय की अनुदानों की मांगों त

(१९९६-९७) के बारे में समिति के पहले प्रतिवेदन (ग्यारहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर की गई कार्यवाही संबंधी पांचवां प्रतिवेदन।

( ) वित्त मंत्रालय की अनुदानों की मांगों (१९९६-९७) के बारे में समिति त

के दूसरे प्रतिवेदन (ग्यारहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर की गई कार्यवाही संबंधी छठा प्रतिवेदन।

( ) वित्त मंत्रालय की अनुदानों की मांगों (१९९७-९८) के बारे में समिति त

के तीसरे प्रतिवेदन (ग्यारहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर की गई कार्यवाही संबंधी सातवां प्रतिवेदन।

( ) योजना और कार्यक्रम कार्यान्वयन मंत्रालय की अनुदानों की मांगों त

(१९९७-९८) के बारे में समिति के चौथे प्रतिवेदन (ग्यारहवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर की गई कार्यवाही संबंधी आठवां प्रतिवेदन।

( ) केन्द्रीय प्रत्यक्ष कर बोर्ड के कार्यकरण के बारे में समिति के त

दसवें प्रतिवेदन (दसवीं लोक सभा) में अंतर्विष्ट सिफारिशों पर की गई कार्यवाही संबंधी नौवां प्रतिवेदन।

